

DIVISION BENCH

O-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1610(KB)2018

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th August, 2021,
10:30 A.M**

Name of the Company	BETOKING LTD Vs. EDEN REAL ESTATES PVT LTD		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

Mr. Jishnu Saha, Sr. Advocate] For the Corporate Debtor
Mr. Jishnu Chowdhury, Advocate]
Mr. Soumabho Ghosh, Advocate]
Mr. Ishaan Saha, Advocate]
Mr. S.K. Singhi, Advocate]
Mr. Ankur Singhi, Advocate]
Ms. Riti Basu, Advocate]
Ms. Chandrani Das, Advocate]

ORDER

Ld. Sr. Counsel for the Corporate Debtor present.

List this matter **on 24/08/2021**.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**

vc